

Before the National Green Tribunal,
Principal Bench, New Delhi

OA No.1005 of 2018

IN THE MATTER OF: -

Lakhi Ram

... Applicant

Versus

State of Haryana & Others

... Respondents

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Place: NARNAUL

Dated: 30.08.2019

(JAGDISH SHARMA)
Deputy Commissioner,
Mahendragarh at Narnaul.
(Respondent No. 7)

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**Report by way of Affidavit of Jagdish Sharma, IAS,
Deputy Commissioner, Mahendragarh at Narnaul
(Respondent No. 7).**

1. That this Hon'ble Tribunal, vide orders dated 24.07.2019, was pleased to direct the Deputy Commissioner, Mahendragarh to have further verification from the spot on 02.08.2019 at 11:00 AM. It was further directed that the applicant or any other interested persons who are conversant with the ongoing illegal mining or any other pollution activities may also remain present at the sites mentioned in the present application at that time.
2. That in compliance with the directions issued by this Hon'ble Tribunal, the answering respondent inspected the sites as mentioned in the application i.e. the river bed area of the Villages of Datal, Dostpur and Bedhanti, with the concerned departmental officers, as per the date and time fixed by the Hon'ble Tribunal and the whole visit/



inspection, was photographed also, which are enclosed herewith as **Annexure-1**.

3. That as per orders of this Hon'ble Tribunal, applicant or any other interested persons who are conversant with the ongoing illegal mining or any other pollution activities were directed by the Hon'ble Tribunal to remain present on the sites mentioned in the present application at that time but no one was present at the sites on the date and time fixed by this Hon'ble Tribunal.
4. That during inspection it was found that the report given earlier by way of affidavit dated 24.07.2019 is the factual status of the area, in question, as no illegal mining of ordinary sand/ bajri was found at the site/ river bed area of the villages of Datal, Dostpur and Bhedanti and also no cutting of trees as well as running of illegal washing plant was found during inspection.

Place: NARNAUL
Dated: 30.08.2019

(JAGDISH SHARMA)
Deputy Commissioner,
Mahendragarh at Narnaul.
(Respondent No. 7)

VERIFICATION

Verified that the contents para No. 1 to 4 of my affidavit are true and correct to my knowledge and information derived from the official record which I,

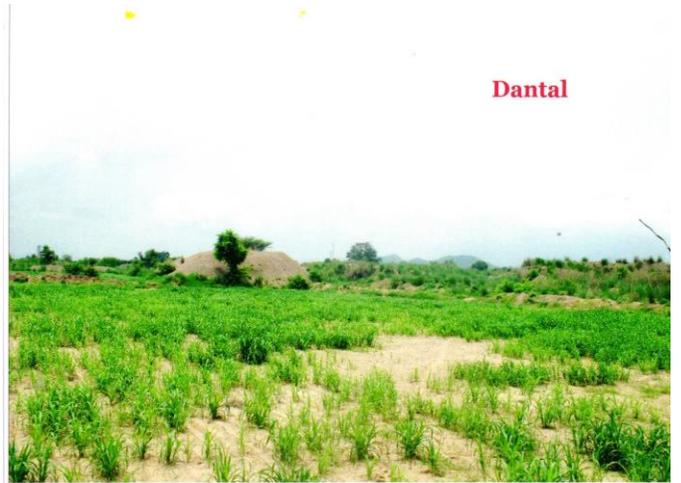
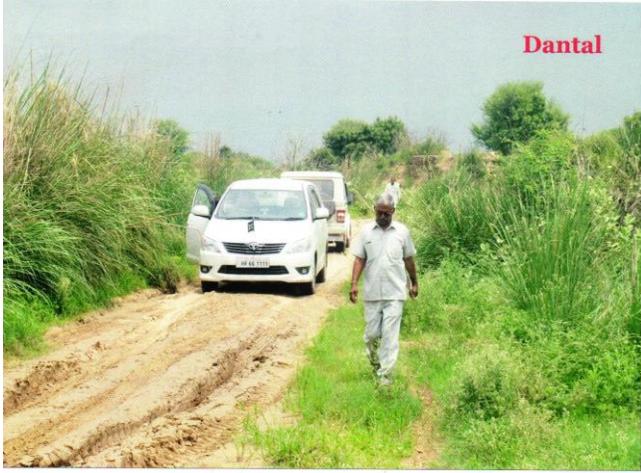
believe to be true. No part of it is false & nothing has been concealed there from.

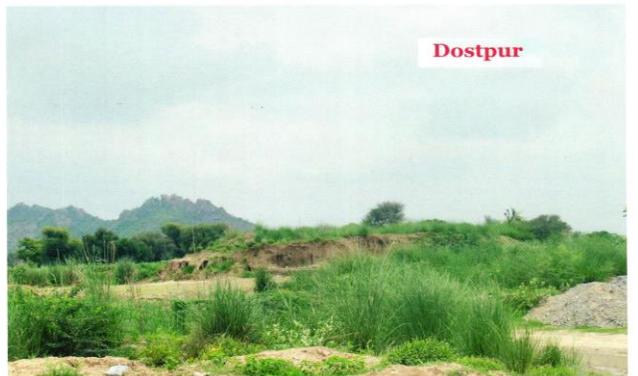
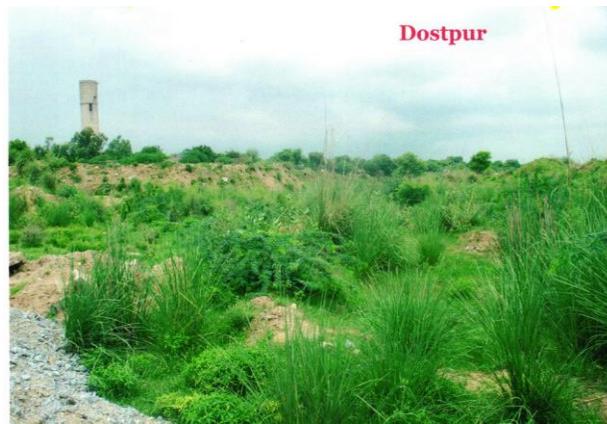
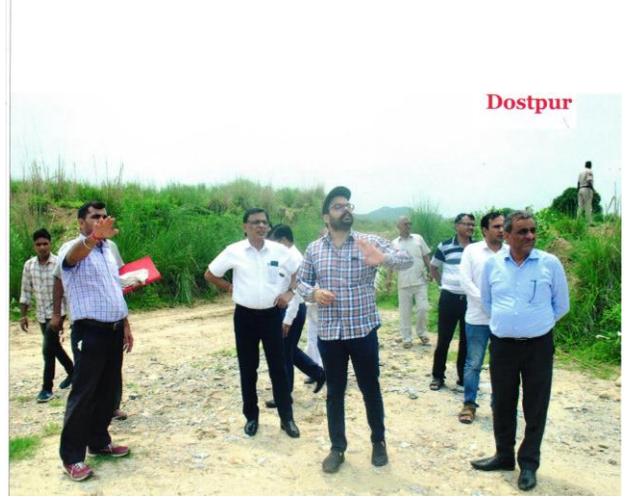
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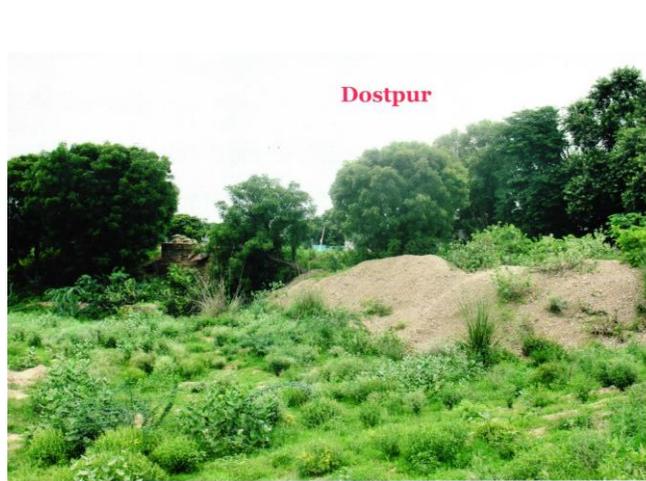
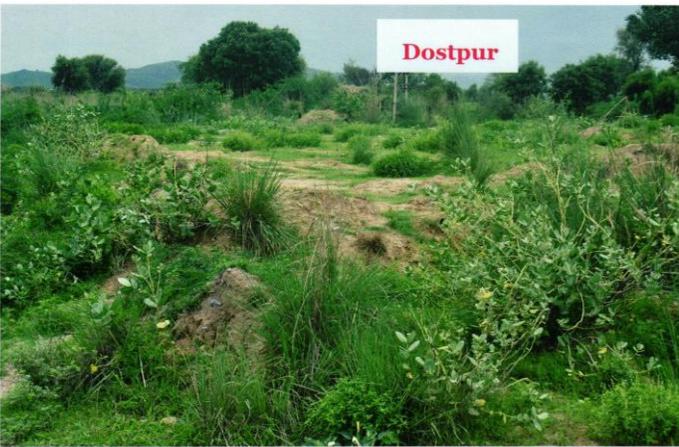
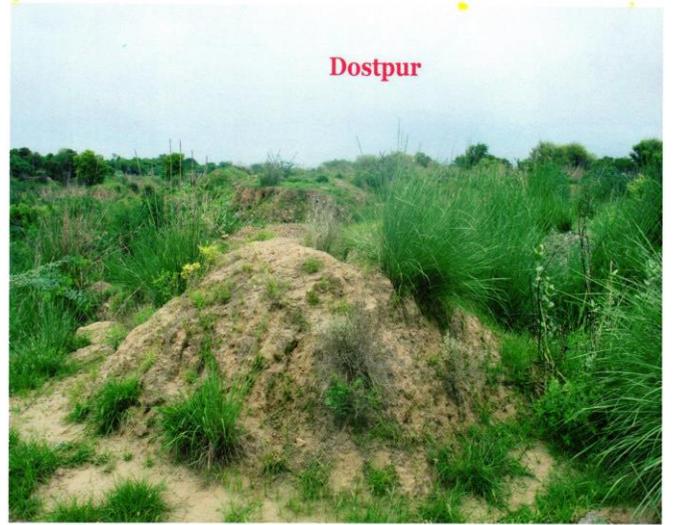
Dated: 30.08.2019

(JAGDISH SHARMA)
Deputy Commissioner,
Mahendragarh at Narnaul.
(Respondent No. 7)

Annexure -R/1



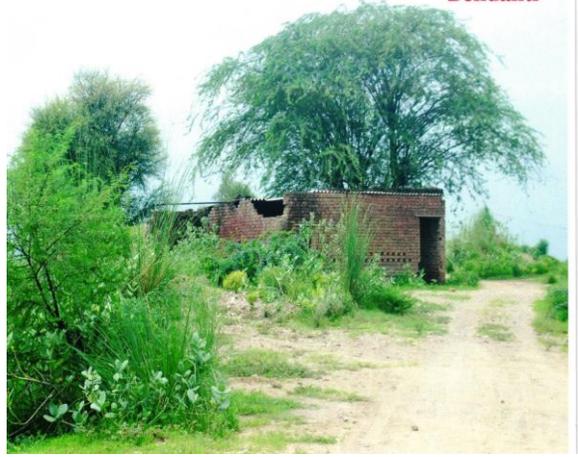




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